

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2911
TO BE ANSWERED ON 17th MARCH, 2023**

FOOD TESTING LABORATORIES

2911. SHRI RAMCHARAN BOHRA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of food testing laboratories functional in the country, State/UT-wise;
- (b) the details of the schemes under implementation and the details of the funds allocated and spent for such laboratories during each of the last three years and the current year, State/UT-wise;
- (c) the steps taken/being taken by the Government to set up food testing laboratories with modern facilities in every district of the country to prevent food adulteration;
- (d) whether the Government proposes to encourage unemployed youth to set up such laboratories; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) The state wise list of Food Testing Laboratories notified under Food Safety and Standards Act is at Annexure I.

(b) to (e) Food Safety and Standards Authority of India (FSSAI) is implementing a Central Sector Scheme named “*Strengthening of Food Testing System in the Country including provision of Mobile Food Testing Labs (SOFTeL)*” under which State Food Testing Laboratories (SFTLs) are provided funds for setting up lab with basic lab equipment, installation of high end equipment and establishing microbiology lab. FSSAI has also provided grants to States for National Accreditation Board for Testing and Calibration Laboratories (NABL) accreditation, Certified Reference Materials, Consumables and for hiring contractual manpower. To extend reach of basic testing facilities even in remote areas, FSSAI has provided mobile food testing labs called Food Safety on Wheels (FSWs).

FSSAI has released total funds of Rs 404.82 crore under SoFTeL for SFTLs (including FSWs) to the States/UTs. The details of the funds allocated and spent for such laboratories for the FY 2021-22 and 2022-23 is at Annexure II.

Ministry of Food Processing Industries has informed it is implementing a scheme namely Food Safety & Quality Assurance Infrastructure under Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) to assist the Setting-up/Up-gradation of Food Testing Laboratories in the country. This is a Centre Sector Scheme and funds are not allocated State Wise. The proposals received from all over the country against Expression of Interest (EoI) are considered for funding. The details of fund allocated are as under-:

Food Safety & Quality Assurance Infrastructure				(Rupees in crore)
Financial Year	2019-20	2020-21	2021-22	2022-23 (till 10.03.2023)
GIA Released towards FTLs	25.87	28.07	34.14	11.97

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ANNEXURE-I

State-wise number of Food Testing Laboratories notified under FSS Act

S. No	State/UT	Food Testing labs notified under Section 43(1) of FSS Act, 2006			Referral Laboratories notified under Section 43(2) of FSS Act, 2006
		Government		Private Lab	
		State Lab	Lab under other Institutions		
1	Andaman & Nicobar Islands	-	-	-	-
2	Andhra Pradesh	-	1	5	1
3	Arunachal Pradesh	-	-	-	-
4	Assam	1	-	-	-
5	Bihar	1	1	-	-
6	Chandigarh	-	-	-	-
7	Chhattisgarh	1	-	-	-
8	Dadar & Nagar Haveli and Daman & Diu	-	-	1	-
9	GNCT of Delhi	1	1	17	-
10	Goa	1	-	1	-
11	Gujarat	6	2	9	1
12	Haryana	2	1	17	2
13	Himachal Pradesh	1	-	1	-
14	Jammu & Kashmir	2	-	-	-
15	Jharkhand	1	-	1	-
16	Karnataka	2	-	16	2
17	Kerala	3	6	6	2
18	Ladakh	-	-	-	-
19	Lakshadweep	-	-	-	-
20	Madhya Pradesh	1	-	6	-
21	Maharashtra	4	2	25	4
22	Manipur	1	-	-	-
23	Meghalaya	1	-	-	-
24	Mizoram	-	-	-	-
25	Nagaland	1	-	-	-
26	Odisha	1	-	1	--
27	Puducherry	-	-	-	-
28	Punjab	1	1	2	1
29	Rajasthan	9	1	5	-
30	Sikkim	-	-	-	-
31	Tamil Nadu	6	2	15	3
32	Telangana	1	-	8	3
33	Tripura	1	1	-	-
34	Uttar Pradesh	5	4	5	2
35	Uttarakhand	1	-	1	-
36	West Bengal	2	5	4	1
	Total	57	28	146	22

Annexure-II

Details of Grants Released towards Strengthening and Upgradation of State Food Testing Laboratories (SFTLs) under CSS FY (2022-2023) (Grants in Rs Crore)			
Sl. No.	State/UT	2021-22	2022-23 (till 14.03.23)
1	A&N Islands	0.2	0.3
2	Andhra Pradesh	0	8.42
3	Arunachal Pradesh	0.1	0.1
4	Assam	2.31	3.81
5	Bihar	0.0206	3.77
6	Chandigarh	0.1	0
7	Chhattisgarh	2.052	0.91
8	Dadra NH & DD	0	0
9	Delhi	0.3	0.45
10	Goa	0.1425	0.12
11	Gujarat	7.451	4.25
12	Haryana	0.338	0
13	Himachal Pradesh	0.02	0.33
14	J&K	0.219	0.69
15	Jharkhand	0.237	3.8
16	Karnataka	0.8575	0.5
17	Kerala	0.025	1.01
18	Ladakh	0.035	0.05
19	Lakshadweep	0	0.02
20	Madhya Pradesh	1.6978	2.54
21	Maharashtra	6.076	9.13
22	Manipur	0.124	3.74
23	Meghalaya	0.232	0.32
24	Mizoram	0.852	0.13
25	Nagaland	0.133	3.14
26	Odisha	0	3.49
27	Puducherry	0.13	3.82
28	Punjab	0.22	0.8
29	Rajasthan	0.198	0.64
30	Sikkim	0.27	3.78
31	Tamil Nadu	0.6335	6.49
32	Telangana	0	0.19
33	Tripura	0.443	0.22
34	Uttar Pradesh	1.7672	9.63
35	Uttarakhand	0.03	2.82
36	West Bengal	8.5576	5.44
	Total	35.7741	84.84

